NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2017

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi

NAME OF THE RESPONDENT(S)

: M/s Aswini Health Care Ltd

UNDER SECTION

: 241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

JUSHNITA UDAYAJANKAR

AM. Sindharan S. p.munali Krisham

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ORDER

Counsel for petitioner present. Counsel for R1 to R11 and counsel for R12 to R22 are present. Counsel for R1 to R11 prayed time for filing sur rejoinder. Time extended with a direction to file the same and furnish copy to the other side in advance. Counsel for R%12 to R22 is also directed to file counter. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)